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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.375/95

Date of Order : 7.11.97

BETWEEN :

Abdul Aziz

.. Applicant.

AND

1. The Government of India,  
Rep. by the Development  
Commissioner (Handicrafts),  
Ministry of Textiles,  
West Block, No:7, R.K.Puram,
2. The Director (SR) Office of the  
Development Commissioner (Handicrafts),  
Ministry of Textiles, Govt. of India,  
Sastry Bhavan, 3rd Floor,  
26, Haddows Road, Madras.
3. The Carpet Training Officer,  
Carpet Weaving Training Centre,  
Ghatkeswar, R.R.Dist.
4. The Great Training Officer,  
Carpet Weaving Training Centre,  
Government Wool Spining Compound,  
Kolar, Karnataka.

.. Respondents.

O  
Counsel for the Applicant

.. Mr.V.Venkateswara

Counsel for the Respondents

.. Mr.K.Bhaskara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Mr.V.Venkateswara Rao, learned counsel for the  
applicant and Mr.K.Bhaskara Rao, learned standing counsel  
for the respondents.

R

D

2. This OA is filed for a direction to R-2 to re-engage the applicant as Assistant Craftsman in any of the Carpet Weaving Training Centres as per his seniority indicated in the seniority list of Assistant Craftsman prepared in pursuance of the judgement dated 9.8.88 in OA.545/86 of C.A.T., Allahabad, with all consequential benefits.

3. The OA was argued for sometime. The learned counsel for the applicant submits that he is withdrawing this OA and approach the departmental authorities for the relief and take further action.

4. In view of the above submission the applicant is permitted to withdraw this OA and the OA is disposed as withdrawn. No costs.

  
( B.S. JAI PARAMESHWAR )  
Member (Judl.)

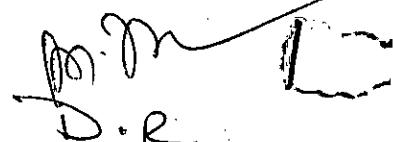
  
( R. RANGARAJAN )  
Member (Admn.)

2. (19)

Dated : 7th November, 1997

(Dictated in Open Court)

sd

  
D.R.

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21/11/97

TYPED BY  
COMPIRED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :  
M (J)

Dated:

7/11/97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

in  
O.A.NO. 375/95

Admitted and Interim Directions.  
Issued.

Allowed

~~disposed of with~~ <sup>down</sup> Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal  
HYDERABAD BENCH

120 NOV 1997

हैदराबाद व्याख्याठ  
HYDERABAD BENCH